GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:3886
ANSWERED ON:27.04.2012
JAWAHARLAL NEHRU NATIONAL SOLAR MISSION

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Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Jawaharlal Nehru National Solar Mission (JNNSM) Phase-I has been a success;
- (b) if so, the details of Solar Photo Voltaic projects, solar power plants sanctioned under the Mission in the country, State-wise;
- (c) the details of the proposals received, sanctioned and still pending for approval of the Union Government regarding setting up of solar power plants in various States, State-wise;
- (d) the total number of projects completed, commissioned and synchronized with the grid, State-wise including Rajasthan;
- (e) the guidelines that deal with the import of solar modules for Phase I of the mission alongwith the companies violated the domestic content clause of the MNRE guidelines;
- (f) whether an investigation has been conducted against some solar power developers of which Ministry of Power is also an investigating agency; and
- (g) if so, the details thereof along with the present status thereof?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

- (a): The first phase of the Jawaharlal Nehru National Solar Mission (JNNSM) is scheduled to be completed by 2013 only. However, as per progress available so far all the application segments of the Mission are going on as scheduled and on target.
- (b): The details of projects sanctioned under the Phase-I of the JNNSM are as under:
- i) Projects under Migration Scheme (84 MW-Solar PV 54MW, Solar Thermal 30 MW)
- ii) Projects under New Project Scheme (Batch-I) (Solar PV- 150 MW, Solar Thermal- 470 MW):
- iii) Projects under New Projects Scheme (Batch-II) (Solar PV- 350 MW)
- iv) Projects under Roof top PV and Small Solar Power Generation Programme (RPSSGP) 98.05 MW

The details of the projects are listed at Annexure-I.

(c): The details of the projects sanctioned are listed at Annexure-I.

No project is pending for approval with the Ministry.

- (d): The relevant details are provided at Annexure-II.
- (e): The guidelines that deal with the import of solar modules for Phase-I are specified as under:

Batch-I: For Solar PV Projects, it is mandatory for Projects based on crystalline silicon technology to use the modules manufactured in India

Batch-II: For Solar PV Projects to be selected in second batch, it will be mandatory for all the projects to use cells and modules manufactured in India. PV Modules made from thin film technologies or concentrator PV cells may be sourced from any country, provided the technical qualification criterion is fully met.

All the Developers using Crystalline Silicon technology have confirmed compliance of domestic content clause.

- (f): Following allegations in a section of the media about violation of guidelines by some companies, the Ministry has set up an inquiry committee. The committee comprises representatives from the Ministries of New & Renewable Energy, Power and Corporate Affairs.
- (g) The inquiry committee is yet to submit its final report.

Annexure-I

Annexure 1 referred to in reply to Parts (b)&(c) of the Lok Sabha Unstarred Qeustion No. 3886 for 27.4.2012

a) Projects under Migration Scheme (84 MW - Solar PV-54 MW, Solar Thermal-30 MW)

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State Projects under Migration Scheme

Solar PV (MW) Solar Thermal (MW) Total (MW)

Rajasthan 36 30 66
Maharashtra 11 11
Punjab 7 7

Total 54 30 84
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b) Projects under Batch-I, Phase-I (Solar PV-150 MW, Solar Thermal-470 MW) State wise details of Selected Capacity is as under:

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State New Projects

Solar PV (MW) Solar Thermal (MW) Total (MW)

Rajasthan 105 400 505

Maharashtra 5 5

Andhra Pradesh 15 50 65

Karnataka 10 10

Gujarat 20 20

Orissa 5 5

Tamil Nadu 5 5

Uttar Pradesh 5 5

Total 150 470 620
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Out of the above, PPA's were signed with 36 Solar Power Developers for 145 MW Solar PV and 470 MW of Solar Thermal by 10th January, 2011

c) Projects under Batch-II, Phase-I (Solar PV-350 MW)

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State Project Capacity (MW) / Solar PV (MW)
No. of Projects

5 10 15 20 Total

Rajasthan 5 9 4 6 24 295
Maharashtra 1 1 2 25
Andhra Pradesh 1 1 20
Tamil Nadu 1 1 10
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Total 6 10 4 8 28 350

Out of the above, PPA's were signed with 21 selected bidders for 27 Solar Power projects (340 MW) by 27th January, 2012.

d) Projects under Roof top PV and Small Solar Power Generation Programme (RPSSGP) - 98.05 MW

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S. no State Sanctioned Project Capacity (MW)

1 Andhra Pradesh 10.5
2 Chhattisgarh 4
3 Haryana 8.8
4 Maharashtra 5
5 Orissa 8
6 Punjab 8.5
7 Rajasthan 12
8 Tamil Nadu 7
9 Uttrakhand 5
10 Uttar Pradesh 8
11 Jharkhand 16
12 Madhya Pradesh 5.25

Total 98.05
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Annexure-II

Total 54

Total 140

46

Annexure 1 referred to in reply to Part(d) of the Lok Sabha Unstarred Qeustion No. 3886 for 27.4.2012

a) Migration Projects: Commissioning Status of the Solar PV Projects (as per reports received from State Nodal Agencies)

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State Solar PV capacity to be Solar PV capacity actually commissioned as per PPA (MW) commissioned (MW)

Rajasthan 36 35

Maharashtra 11 9
Punjab 7 2
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Solar Thermal Projects (30 MW) to be commissioned in 28 months from the date of signing of PPA (i.e. up to mid February, 2013)

b) Projects under Batch-I, Phase-I - Commissioning Status of the Solar PV Projects (as per reports received from State Nodal Agencies)

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State Solar PV capacity to be Solar PV capacity actually commissioned as per PPA (MW) commissioned (MW)

Rajasthan 100 100
Maharashtra 5 -
Andhra Pradesh 15 10
Karnataka 5 -
Orissa 5 5
Tamil Nadu 5 5
Uttar Pradesh 5 5
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Solar Thermal Projects (470 MW) scheduled to be commissioned in 28 months from the date of signing of PPA (i.e. up to mid May, 2013)

c) Projects under Batch-II, Phase-I

125

Solar PV Projects (340 MW) scheduled to be commissioned in 13 months from the date of signing of PPA (i.e. Feb, 2013)

d) Rooftop PV and Small Solar Power Generation Programme (RPSSGP)

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S.No. State Solar PV capacity to Solar PV capacity to Be commissioned actually As per PPA (MW commissioned (MW)#

1 Andhra Pradesh 10.5 7.75
2 Chhattisgarh 4 4
3 Haryana 8.8 7.8
4 Maharashtra 5 5
5 Orissa 8 5
6 Punjab 8.5 5.5
7 Rajasthan 12 8
8 Tamil Nadu 7 5
9 Uttrakhand 5 3
10 Uttar Pradesh 8 5
11 Jharkhand 16 2
12 Madhya Pradesh 5.25 0
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Out of total 78 sanctioned Projects 11 Projects are to be commissioned by June, 2012.